

17.17hrs.

BUSINESS ADVISORY COMMITTEE**EIGHTH REPORT**

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR (SHRI
RAVINDRA VARMA)** I beg to present
the Eighth Report of the Business
Advisory Committee

With your permission, I want to refer to another matter concerning the business of the House. In today's agenda paper, it has been put down that after the conclusion of the discussion on the *Samachar*, we will take up further discussion on the motion regarding railway accidents. Unfortunately, since the time has been taken up in other matters, we may not reach the discussion on the railway accidents. The hon. Minister for Railways is scheduled to visit Kerala tomorrow, and therefore I would crave the indulgence of the House to permit us, to put this discussion on Monday

MR DEPUTY SPEAKER I hope the House will agree to it

SOME HON. MEMBER Yes

PUBLIC ACCOUNTS COMMITTEE**THIRTY-FOURTH REPORT**

SHRI ASOKE KRISHNA DUTT (Dum Dum) I beg to present the Thirty-fourth Report of the Public Accounts Committee on Action Taken by Government on the recommendations of the Public Accounts Committee contained in their Hundred and Eighty-third Report (Fifth Lok Sabha) on New Service—New Instrument of Service—Ministry of Finance (Department of Economic Affairs)

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES****FOURTH AND SIXTH REPORTS**

SHRI PURNA SINHA (Tezpur) I beg to present the following Reports (English and Hindi versions) of the

Committee on the Welfare of Scheduled Castes and Scheduled Tribes—

(1) Fourth Report regarding Action Taken by Government on the recommendations contained in their Thirty-ninth Report (Fifth Lok Sabha) on the Ministry of Tourism and Civil Aviation—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the India Tourism Development Corporation

(2) Sixth Report on the Ministry of External Affairs—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Ministry of External Affairs and its Subordinate Offices including Indian Missions abroad

17.22 hrs

**PERSONAL EXPLANATION BY
MEMBER**

SHRI K RAGHU RAMAIAH (Guntur) At page 7 of today's Indian Express a report has been published that I along with two others have received Boeing pay-off running into thousands of dollars according to the information given by the Central Bureau of Investigation. It also proceeds to say that the information reportedly relates to foreign accounts held by "these men and money deposited therein from time to time." This is an absolutely false, malicious and defamatory statement without any iota of truth so far as I am concerned. I can state categorically that I have not received any pay off in this or in any other case. Not only that in fact to the best of my recollection I have not even met at any time in my life any Boeing people or any people remotely connected with them.

I can also state categorically that I have no foreign account whatsoever. Since this allegation is stated to be based on some information obtained by the Central Bureau of Investigation I am raising this matter in the Lok Sabha today under rule 387